2751	Writt	[7 APR. 1967]						Questions	2752			
STATEMENT												
Name of High Court								. •			Part (a) of the	Part ((b) of the
							• '		•	•	question	question
	llahabad	·	·	•	•.		•	٠	•-	• 1	64,061	1944
2. A	ndhra Pra	idesh	•		• *			• 1		•	24,978	1950
3. Assam and Nagaland			•		•	•		•		2,838	1957	
4. E	Bombay		•		•			•	•	•	26,758	1949
5. C	alcutta 🐇	• .	٠						•		50,327	1936
6. I	Delhi .										11,062	1955
7. C	Jujarat					•	•	•	• • •		13,879	1953
8. Ja	ammu and	Kasl	hmir		•-		•				894	1957
9. k	Cerala				•		•				21,675	1951
10. N	Madhya Pr	adesł	ı		•	•		:			9,108	1948
.II. N	Madras				•	۰.					31,726	1940
12. N	Mysore										9,069	1954
13. C	Drissa										4,454	1945
14. F	atna .									ż	11,270	1947
15. F	unjab and	Har	yana			•				•	17,560	1956
	Rajasthan	•	•	•	•	•	•	•	•	•	6,232	1956

DISPLACED FAMILIES IN JAMNAGAR

269. SHRI JAIRAMDAS DAULAT-RAM: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the number of displaced families living in the houses in Delias in Jam nagar in Gujarat and the number of years they have been living there;

(b) whether these Delias were used as stables before partition and as houses for wrestlers by the former ruler of Jamnagar;

(c) whether it is a fact that Government have asked these displaced families to pay rent for several years though their daily earnings are very low and inadequate owing to the prevailing high prices;

(d) whether there is proper drainage, lighting and toilet arrangements in these Delias; and

(e) what are Government's plans for better housing of these displaced families?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) to (e) Houses in Delias at Jamnagar

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in Gujarat State are not the properties of Central Government and it is not known whether any displaced families are living i_n them. However, requisite information has been called from the State Government and will be laid on the Table of the Sabha.

SINDHI BOOKS IN NATIONAL LIBRARY, CALCUTTA

270. SHRI JAIRAMDAS DAULAT-RAM: Will the Minister of EDUCATION be pleased to state the number of titles in Sindhi language in each subject, received by the National Library. Calcutta under the Delivery of Books (Public Libraries) Act, 1954 during each of the years from 1955 56 to 1965-66?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): The National Library received about 550 titles in Sindhi language during the period 1955 to 1966. The Library compiles statistics of books only in those languages, in so far as Indian languages are concerned, which are recognised by the Constitution of India. However the subjectwise statistics for Sindhi publications received during the years 1963—66 are a_s follows:—

2753	Written	iswers	l	RAJY	A SA	BHA]		to Questi	ions 2	2754	
						,	1.941 1.014	1963	1964	1965	1966
Philosophy .				•			•		T	2	<u>_</u>
Religio	n	•	•				•	11	15	32	16
Social S	Sciences					•	•	2	_	1	3
Linguis	tics					•	•	12	7	7	5
Pure Sc	iences						•	5	16	6	6
Applied	Science		•		•		•	3	2	2	3
Arts & I	Recreatio	'n					•	-	I	3	
Literati	ure	•		•		•	•	12	25	14	29
History	· .	•	•		•	•	•	19	9	14	16
-		ľ	OTAL	•		•		64	76	81	78

COMPLAINTS OF CORRUPTION IN IRON FOUNDRY

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271. SHRI BANKA BEHARY DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Bureau of Investigation have received an_v complaints of corruption in the functioning of iron foundry situated at Dhanmandal in Orissa;

(b) if so, what are those complaints; and

(c) what action has been taken by the Bureau in th_e matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) to (c) No complaint of corruption in the functioning of any iron foundry situated at Dhanmandal in Orissa was received by the Central Bureau of Investigation. However, an information was received by the Central Bureau of Investigation that the Station Master, Dhanmandal in violation of the Railway Rules accepted consignments of iron scrap from an iron foundry at Dhanmandal for despatch by rail. The matter has been taken up for enquiry by the Central Bureau of Investigation and the same is in progress.

COLLIERY WORKERS PROVIDED WITH ARTIFICIAL LIMBS

272. SHRI T. V. ANANDAN: Will the Minister of LABOUR AND RE HABILITATION be pleased to state the number of colliery workers who have been provided with artificial limbs out of the Coal Mines Labour Welfare Fund during 1965 and 1966, and the cost thereof?

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THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLAL HATHI): Te_n colliery workers were provided with artificial limbs during 1965 at a cost of Rs. 4,962 and, twenty two workers, during 1966, at a cost of Rs. 8,362.

THIRD PARTY SETTLEMENT IN LABOUR TROUBLES

273. SHRI A. D. MANI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government's atten tion has been drawn to an observa tion made by Shri V. V. Giri to the effect that the introduction of the "third party settlement" and compul sory adjudication was responsible for many of the troubles that India wit nessed at the present time;

(b) whether Government propose to implement the suggestion that there should be a joint standing machinery in every industry with equal representation for the workers and the employers; and

(c) whether any such proposal has been made by any organised body of labour to Government?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLAL HATHI): (a) to(c> Shri Girl's views on the subject are